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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/266/ (IB)/2017
NAME OF THE PETITIONER(S) : BAJAJ FINANCE LTD
NAME OF THE RESPONDENT(S) : PRANAS TECHNOLOGIES PVT LTD
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. As seen the order dated 7.6.2017, counsel for petitioner was directed to send notice to the respondent and to comply with the provisions of the IB Code, 2016. For hearing submissions by the petitioner, put up on 31.07.2017 at 10.30 A.M.


**(K. Anantha Padmanabha Swamy)
Member (Judicial)**